

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION NO- *10
TO BE ANSWERED ON- 07/12/2022

**REHABILITATION OF VANVASI COMMUNITIES IN KAVALAPPARA
AND MALAPPURAM DISTRICT, KERALA**

*10 SMT. P. T. USHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has made any policy intervention for the rehabilitation of Vanvasi communities in Kavalappara, Malappuram district, Kerala who were rendered homeless due to flood of 2019;
- (b) if so, the details of the allocations made and funds utilized for the last three years and current year under various heads;
- (c) whether Government is aware that there are Vanvasi families still living without homes; and
- (d) if so, whether Government is intending to rehabilitate the Vanvasi families who are currently living in the area, including those living inside the forest, if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (d): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) to Rajya Sabha Starred Question No. *10 for answer on 07.12.2022 tabled by Smt. P.T.Usha regarding Rehabilitation of Vanvasi communities in Kavalappara and Malappuram district, Kerala.

(a) to (d): Ministry of Home Affairs has informed that as per the National Policy on Disaster Management, the primary responsibility for disaster management, including undertaking disbursement of relief and rehabilitation of affected people rests with the State Governments. The State Government concerned undertakes relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India's approved items and norms. Additional assistance is provided from the National Disaster Response Fund (NDRF) as per established procedure in case the disaster is of 'severe nature' which includes an assessment by Inter-Ministerial Central Team (IMCT). In case of floods during 2019, in Kerala, IMCT visited the affected areas of State from 16th to 20th Sept, 2019 for making an on-the-spot assessment of damages. The High-Level Committee (HLC), in its meeting held on 26.03.2020, inter-alia, considered the matter and approved the admissible assistance of Rs. 460.77 crore to Kerala subject to adjustment of 50% of balance available in the SDRF account of the State for the instant disaster. Since, 50% of balance amount in SDRF as on 01.04.2019 was Rs. 1056.99 crore which was more than the amount approved by the HLC, no funds were released from NDRF. The details of funds allocated/released to Kerala during last three years and current year under SDRF and from NDRF is as under: -

(Rs. in crore)

Year	Allocation under SDRF		Release of Central share under SDRF	Released from NDRF
	Central Share	State share		
2019-20	168.75	56.25	136.65	0.00
2020-21	314.00*	105.00*	314.00*	0.00
2021-22	251.20	84.00	251.20	0.00
2022-23	264.00	88.00	132.00#	0.00 #

First instalment has been released. * includes 20% of State Disaster Mitigation Fund (SDMF)

As informed by State Government of Kerala, necessary steps have been taken to rehabilitate 32 Tribal families of Kavalappara in Malappuram district who lost their homes and land in the flood 2019. After the flood in 2019, 32 tribal families from Kavalappara in Malappuram district were needed to be rehabilitated. 10 lakhs were given to each family - Rs. 6 lakhs to purchase land and Rs. 4 lakhs to construct new house. A total of Rs. 3,20,00,000/- has been disbursed (SDRF amount 32*95100 =30,43,200/- and CMDRF

amount $32 \times 904900 = 2,89,56,800/-$) in this regard. In addition to the above Rs 4 lakhs for house construction, the tribal families are eligible for an additional aid of Rs 2 lakh from the Tribal Development Department. This additional Rs 2 lakh to each family has been sanctioned vide G.O. 249/22/SCSTDD dtd 09/03/2022. Rs. 27,00,000/- in 2021 -22 and Rs. 20,80,000/- in 2022-23 is disbursed to the beneficiaries.

28 beneficiaries have completed the construction of house by using the said financial assistance, 2 beneficiaries have completed the construction of the floor of the house and remaining 2 beneficiaries have not started the construction of the house.

There are 747 homeless tribal families in Malappuram districts. All these families are included in the life mission scheme. Action is being taken for the allotment of land and house to these homeless tribal families. Necessary steps have been taken to relocate 32 flood affected Tribal families.
